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**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH - I  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT ON 07.02.2022 at 2.30 PM  
THROUGH VIDEO CONFERENCING**

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**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. MANOJ KUMAR DUBEY, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER : IA/1215(CHE)/2021  
IN**

**PETITION NUMBER : CP/699/IB/2017**

**NAME OF THE PETITIONER(S) : Liquidator of M/s Gemini Communications Ltd**

**NAME OF THE RESPONDENTS : Pixtronics Global Technologies P Ltd**

**UNDER SECTION : Sec 35(1) of IBC, 2016**

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**ORDER**

Due to administrative reasons and as per the NCLT, Headquarters Notification dated 31.01.2022, matter is reposted to **15.02.2022**.

-SD-

**(MANOJ KUMAR DUBEY)  
MEMBER (TECHNICAL)**

GHK

-SD-

**(R. SUCHARITHA)  
MEMBER (JUDICIAL)**